

Integrated Rural Development Programme (IRDP), National Rural Employment Programme (NREP) and Rural Landless Employment Guarantee Programme (RLEGP).

(c) & (d) The outlays under IRDP will be based on the principle of selectivity related to incidence of poverty in different States. For the first two years, however, 50% of the allocation will be made on the basis of uniformity related to number of blocks as in the Sixth Plan and 50% on the basis of incidence of poverty. From third year onwards, the allocation would be based entirely on the incidence of poverty. Under NREP and RLEGP also, the formula for allocation of resources among the States which provided for 25% weightage to incidence of poverty and 75% to the population of agriculture labourers and marginal farmers in the Sixth Plan will be changed to provide equal weightage to those from 1986-87 onwards. Statewise allocations of Central Sector outlays, including those for Orissa, will be made on the basis of the different norms given above.

**Review of Contract Labour Act, 1970 and Interstate Migrant Workman Act, 1979**

2030. PROF. RAMKRISHNA MORE : Will the Minister of LABOUR be pleased to state :

(a) whether in view of experience gained, Government will consider the desirability of reviewing the Contract Labour (Regulation and Abolition) Act, 1970 and the Inter-State Migrant Workman Act, 1979 (Regulation of Employment and Conditions of Service) Act, 1979 bring the legal loopholes in their implementation; and

(b) if so, what are the details thereof stating the steps contemplated by Government in this direction ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) & (b) Government is already seized of the problems relating to contract labourers and amendments to the

Contract Labour (Regulation and Abolition) Act, 1970, are under consideration. There is no proposal to review the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979, at present.

**Development of Horticulture Estates and Agricultural Refineries**

2031. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have considered the suggestions made by Director General of International Rice Research Institute, Manila for development of Horticulture Estates and Agricultural Refineries; and

(b) if so, the action proposed in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) & (b) Director-General of International Rice Research Institute suggested in one of his recent addresses in India development of Horticulture Estates and Agricultural Refineries. No formal proposal in this regard has been received.

[Translation]

**Construction of Market and Cinema Hall by D.D.A. in Motia Khan**

2032. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 2150 on 8 April, 1985 regarding construction of Market and Cinema Hall by DDA in Motia Khan and state :

(a) whether it is a fact that the DDA has not yet started the construction work of market, cinema, hotel and post and telegraph office, etc. proposed to be built in Motia Khan whereas this scheme is 5-6 year old; and

(b) if so, the reasons for the delay in these construction works and the time by